

Filing No. ABA/8490/2020

Anup Kumar Vs The Union of India through CBI, Ranchi.

Advocate's Name- Mr. Rajesh Kumar

Defects:-

9. (i) Registered alleged section may also be stated at para 1 prayer para may be verified/corrected from impugned order.
- (ii) Some text appears to be faint at left side of page no. 63, 67.
- (iii) T/C of page 69, 75, 76 differ from in original
- (iv) T/C of page 83 may be filed as the text is hand written.
- (v) Duly certified T/C fresh legible copy of page no. 133 may be filed.
- (vi) T/C of Page no. 200 may be certified to be true by Ld. Counsel.